GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2787

TO BE ANSWERED ON DECEMBER 05, 2019

HOUSES TO PEOPLE FROM WEAKER SECTIONS

NO. 2787. SHRIMATI POONAM MAHAJAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of persons belonging to weaker sections who have been allotted houses under various schemes in Maharashtra during the last three years;
- (b) the estimated number of persons in that State who are homeless; and
- (c) the outcome of the 'Housing for All' scheme?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) Ministry of Housing and Urban Affairs has sanctioned 9,03,689 houses for Economically Weaker Sections (EWS) during the last three years under various components of Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] in Maharashtra.
- (b) As per Census 2011, homeless population in urban area of Maharashtra is 1,11,373.
- (c) Under PMAY(U), 93.18 lakh houses have been sanctioned as on 25.11.2019 against validated demand of 112 lakh houses in various States/Union Territories. Out of the sanctioned houses, 55.86 lakh houses have been grounded for construction of which 28.36 lakh houses have been completed.
